

बाढ़ों के दौरान दो ठोकरें टूट गईं। उमड़े हुये पानी पर पहले से ही निमित्त पाषाणवर्ती बन्ध द्वारा काबू पाया गया। आगे और अनुसंधान करने के पश्चात् दीर्घकालीन उपायों पर कार्य-वाही आरम्भ की जाएगी।

(ग) प्रश्न नहीं उठता।

Copper deposits in Nagpur and Bhandara Districts of Maharashtra

3868. SHRI VISHWA NATH PANDEY:
SHRI DEO RAO PATIL:

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that the Central Regional Office of the Geological Survey of India, Nagpur, has located deposits of copper in the narrow and long chain of low-lying hills extending on either bank of the river Maur, North of Bhevapur in Nagpur and Bhandara Districts (Maharashtra); and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO):
(a) Yes, Sir.

(b) Intensive exploration is proposed to be taken up to determine the size and economic significance of the deposit.

Drinking Water Schemes of Gujarat

3869. SHRI NARENDRA SINGH MAHIDA: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) the number and names of drinking water supply schemes which have been received by the Central Government from the Gujarat Government for approval and sanction during the last two years;

(b) the names of the schemes which have been approved and sanctioned and those which are pending for approval and sanction; and

(c) the total amount of expenditure on such schemes?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) and (b). The required information is given in the list laid on the Table of the House [Placed in Library. See No. LT-1710/69]

(c) The schemes are executed by the Government of Gujarat. Information regarding expenditure incurred by the State to the extent available with the Government of India is shown against each scheme in Col. 5 of the above mentioned list.

Financing of small and medium Industries in Backward Areas

3870. SHRI C. JANARDHANAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Industrial Development Bank of India has decided to finance small and medium industries in the backward areas at concessional terms to promote a higher rate of the development in these areas; and

(b) if so, what are the concessions proposed to be given to small and medium industries in the backward areas?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) and (b). Government are considering proposals for arriving at a clear and uniform acceptable definition of the relatively under-developed areas in the various States and also for liberalising the terms and conditions of financial assistance through financial institutions to projects located in those areas. The Industrial Development Bank of India has, however, as an interim measure, recently formulated certain broad proposals to assist deserving projects in medium and small industries in relatively underdeveloped